

(b) Extracts from the policy guidelines given to Official Media including All India Radio and Doordarshan are reproduced below :

“Government is committed towards the establishment of an egalitarian society and to promote social and economic justice for all in the country. The official media units have to play a vital role in the context of overall development strategies and programmes of the Government. The various processes of thinking, planning and execution of publicity programmes have to be tuned to the efforts in these directions. People have to be mobilised towards the goals set by the Government and public support mustered for the programmes. The official media have, therefore, an obligation to provide information and build up motivation in support of such programmes and policies. It is in this context that the activities of the media should become an input in the nation building tasks. They must strengthen the confidence of the people, promote the concept of self-reliance and encourage forces of national unity and integrity.

2. All this has to be done by the official media with a certain degree of creativity, originality and ingenuity so that the official media remain credible as well as interesting to all sections of society and specially the youth of the country.”

Based on these guidelines AIR Stations and Doordarshan Kendras present programmes in different formats.

**Assistance to Tamil Nadu Housing Board and Tamil Nadu Slum Clearance Board**

3045. SHRI N. DENNIS : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Central Government have provided large financial assistance to the Tamil Nadu Housing Board and Tamil Nadu

Slum Clearance Board during the last three years; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). The Financial assistance is provided to the State Governments in the shape of block loans and block grants without being tied to any particular Scheme or head of development. Housing being a State subject, the States/ Union Territories are free to utilise the financial assistance according to their priorities,

**Guidance to farmers in use of Fertilizers**

3046. SHRI ANANTA PRASAD SETHI : Will the Minister of AGRICULTURE be pleased to state :

(a) the details regarding the average dose of fertiliser used for cultivation of rice, wheat jute and other commercial crops;

(b) the arrangements made by Government to guide the farmers in this regard;

(c) whether it is a fact that excess use of fertilizers has adversely affected the soil; and

(d) if so, the steps, Government propose to take to tackle the problem ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) There is no system of maintaining data on dosage of fertiliser used in different crops. However, All India estimated average fertiliser consumption in 1984-85 was 48.39 kg per ha.

(b) Following arrangements have been made by the Government to guide the farmers regarding fertiliser use;

(1) The State Governments through their net work of Soil Testing Laboratories and Extension agencies advise the farmers on balanced and efficient use of fertilisers/manures.